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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23-08-2018

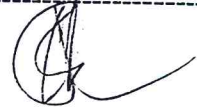
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. Ganesan
NAME OF THE RESPONDENT(S) : Balaji Rubber industries pvt ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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DR. K.S. RAVICHANDRAN
KSR/Co.

PCS for Petitioner



Sandeep Kumar
for Ribi Vikram

for Respondent



ORDER

Counsel for Petitioner present. Counsel for Respondent present. Matter is adjourned. **Put up** along with other connected matters on **06.09.2018**.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)